THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/1233

Dated Shillong 6th May, 2015

4,

Hon'ble Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the Rules of High Court of Meghalaya, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under :-

Sl. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri. W. Diengdoh	Grade – I	District & Sessions Judge, East Garo Hills District, Williamnagar	District & Sessions Judge, West Garo Hills District, Tura
2	Shri. A. M. Ripnar	Grade – I Judicial Officer	District & Sessions Judge, East Khasi Hills District, Shillong	District & Sessions Judge, East Garo Hills District, Williamnagar
3	Shri. E. Kharumnuid	Grade - I Judicial Officer	District & Sessions Judge, West Garo Hills District, Tura	District & Sessions Judge, West Jaintia Hills District, Jowai
4	Smti. B. Mawrie	Gare – I Judicial Officer	District & Sessions Judge, West Jaintia Hills District, Jowai	District & Sessions Judge, East Khasi Hills District, Shillong
5	Shri. F. S. Sangma	Grade – II Judicial Officer	Chief Judicial Magistrate, East Garo Hills District, Williamnagar	Chief Judicial Magistrate, West Khasi Hills District, Nongstoiň
6	Shri. B. Joshi	Grade – II Judicial Officer	Chief Judicial Magistrate, West Khasi Hills District, Nongstoiň	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh
7	Smti. B. Khriam	Grade – II Judicial Officer	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh	Chief Judicial Magistrate, East Garo Hills District, Williamnagar

Sl. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
8	Smti. R. Rymbai	Grade – III Judicial Officer	Judicial Magistrate 1 st Class, East Khasi Hills District, Shillong	Judicial Magistrate 1 st Class, East Garo rfills District, Williamnagar
9	Ms. La Ikynti Kharshiing	Grade – III Judicial Officer	Judicial Magistrate 1 st Class, Sohra Sub- Division	Judicial Magistrate 1 st Class, East Khasi Hills District, Shillong including Sohra Sub- Division

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The above incumbents are to handover charge of his //her Court and Office and are to proceed to their new assignments as soon as they receive the Notification by Mail / Fax / Post.

By Order,

REGISTRAR GENERAL

Dated Shillong 6th May, 2015

Memo No. HCM.II/333/2013/1233 A

Copy for information to:-

- 1. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- 3. The Accountant General (A&E), Meghalaya, Shillong.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 7. The Treasury Officer, Shillong / Tura / Nongstoiň / Nongpoh / Williamnagar.
- 8. The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoiň/ Williamnagar
- 9. Shri. W. Diengdoh, District & Sessions Judge, Willamnagar for information and necessary action.

- 10. Shri. A. M. Ripnar, District & Sessions Judge, Shillong for information and necessary action.
- 11. Shri. E. Kharumnuid, District & Sessions, Tura for information and necessary action.
- 12. Smti. B. Mawrie, District & Sessions, Jowai for information and necessary action.
- 13. Shri. F. S. Sangma, Chief Judicial Magistrate, Williamnagar for information and necessary action.
- 14. Shri. B. Joshi, Chief Judicial Magistrate, Nongstoiň for information and necessary action.
- 15. Smti. B. Khriam, Chief Judicial Magistrate, Nongpoh for information and necessary action.
- 16. Smti. R. Rymbai, Chief Judicial Magistrate, Shillong for information and necessary action.
- 17. Ms. La Ikynti Kharshiing, Judicial Magistrate 1st Class, Sohra Sub-Division for information and necessary action.
- 18. The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.
- 19. The Director Printing and Stationery Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.20.Office File.

REGISTRAR GENERAL

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